## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH 2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 18.05.2021 (TUESDAY) <u>COURT – II (VIRTUAL MODE)</u> 10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

## **For Directions**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 235 of 2021	Abhishek Singh Vs. Huhtamaki PPL Ltd. & Ors.	Swaroop George	Hitesh Buch-R1 Salil M Thakore-R3

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By the order of Hon'ble Officiating Chairperson -sd/-Registrar